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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 62/16
PETITION NUMBER : TP 51/17
NAME OF THE PETITIONER (S) : D. SRINIVASA RAO, HYDERABAD
NAME OF THE RESPONDENT (S) : ADVANCED MICRONIC DEVICES LTD.
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Uday Shankar Asst. Jr.
Sayan P. Chinnappa
9611335997

Counsel for Petitioner

Shri Varadarajan Mohan, Advocate for the petitioner is present. He requested time to file 2 sets of copies and to comply Rule 7 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents. He has filed memo giving the present address details of Respondents. Registry to prepare notices to the correct addresses of Respondents as per memo. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Tie granted till 15.03.2017.

MEMBER (J)


MEMBER (T)

P.T.O

Counsel for the petitioner is present. He has filed two sets of copies. He has requested time to comply Rule 3 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents. He has filed memo giving the present address details of Respondents. Registry to prepare notices to the correct addresses of Respondents as per memo. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 07.03.2017 at his request.


MEMBER (J)


MEMBER (T)

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